

National Company Law Tribunal

Allahabad Bench

CP NO. 9/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE COMPANY: vijay construction (India) Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	MR VIVEK KOHLI	ADV	RESPONDENTS	
2.	MR NIKHIL MATUR			

CP NO.9(ND)/2015

On being mentioned, the case is taken up as out of turn in forenoon session.

At the request of learned counsel for the parties, the case is adjourned to 25th January, 2018.

Dated:19.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)

H.P. Chaturvedi,
Member (Judicial)